COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 157 OF 2016

Dated: 16th May, 2017

Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Present:

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Viyyat Power Pvt. Ltd. ...Appellant(s)

Vs.

Kerala State Electricity Board Ltd. & Ors. ...Respondent(s)

Counsel for the Appellant(s) Mr. Buddy A. Ranganadhan

Mr. Hiresh Choudhary

Counsel for the Respondent(s) Mr. P. V. Dinesh

Ms. Arushi Singh for R.1

ORDER

We have heard learned counsel for the appellant for some time.

List the matter for further hearing on <u>03.08.2017</u>.

(I. J. Kapoor) **Technical Member** (Justice Ranjana P. Desai) Chairperson

ts/kt